

**Central Administrative Tribunal
Principal Bench**

OA No. 1367/2019

New Delhi, this the 02nd day of May, 2019

Hon'ble Mr. Mohd. Jamshed, Member (A)

R. L. Gupta,
Aged about 65 years,
Ex-Senior Manager,
In Group A, ITPO,
Pragati Maidan, New Delhi,
Resident of 850, Prem Gali,
3-C, Gandhi Nagar, Delhi – 110031.

...Applicant

(By Advocate: Mr. P. S. Khare)

Vs.

Indian Trade Promotion Organisation,
(ITPO) thro' its Chairman-Cum-Managing Director,
Pragati Bhawan, Pragati Maidan,
New Delhi – 110001.

...Respondent

ORDER (ORAL)

Mohd. Jamshed, Member (A):-

It is evident that the Respondent has made payment of Rs. 68,174/- . However, they have deducted TDS of Rs.7090/-, which has been contested by the applicant in his appeal dated 24.12.2018.

2. The Respondent is directed to consider and dispose of the appeal of the applicant dated 24.12.2018, within a

period of two months from the date of receipt of certified copy of this order. The OA is accordingly disposed of. There shall be no order as to costs.

**(Mohd. Jamshed)
Member(A)**

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